

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

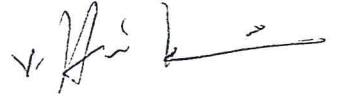
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

PETITION NUMBER : CP/4/2016  
NAME OF THE PETITIONER(S) : YSP PAULRAJ  
NAME OF THE RESPONDENT(S) : STORE N MOVE PVT LTD  
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① H. KARTHEK SESHADRE  
V. HARU KUMAR  
For DYER & THOMAS

for petitioner



② VANDKARTHA  
Remaligan &  
Associates

for R<sub>1</sub>, R<sub>4</sub> & R<sub>5</sub>



**ORDER**

Counsel for petitioner present. Counsel for R1, R4 & R5 present. No representation on behalf of other respondents. Counsel for R1, R4 & R5 stated that the matter is sub judice before the Hon'ble High Court of Madras. Time is enlarged at request. Put up on 22.02.2018.

-sd-

(S VIJAYARAGHAVAN)  
Member(Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)